

In the National Company Law Tribunal, Jaipur

Item No. 110
CP No. (IB)-297/7/JPR/2019

UNDER SECTION 7 OF IBC, 2016

In the matter of:

Mrs. Saroj Gupta

.....Applicant/Petitioners

VS.

M/s Aastha Buildhome Developers Pvt. Ltd.

.....Respondent

Order delivered on 06.02.2020

Coram: SH. RAGHU NAYYAR, TECHNICAL MEMBER

ORDER

Due to administrative reasons, the matter is reposted on 06.03.2020.

Sd—

(RAGHU NAYYAR)
TECHNICAL MEMBER